

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 11
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt Ltd

.... Applicant/petitioner

Vs.

Ninex Developers Ltd.

.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 15.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Vivek Sinha, Mr. Vivek Malik Mr. Himanshu, Advs.

For the RP: Mr. Rakesh Kumar, Mr. Aashish Khattar, Advs.

ORDER

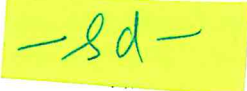
CA-363(PB)/2020:-

Notice of the application be issued to the non-applicants-respondents for 10.02.2020.

Process dasti as well as through other processes.

List on 10.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)